

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6426
ANSWERED ON:15.05.2012
FOREIGN FUNDING TO NAXALITES
Chavan Shri Harischandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of naxalites getting funds from foreign countries;
- (b) if so, the details thereof;
- (c) the details of the sources providing funds to the naxalites; and
- (d) the steps taken by the Government to prevent funding of the naxalites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): There is no directed evidence to suggested that naxalites in the country are directly getting financial assistance from foreign countries. However, the possibility of some front organizations of CPI (Maoist) clandestinely getting foreign funds cannot be ruled out. The Government of India is closely monitoring the situation.
- (c): The main source of funds for the Maoists include extortion from contractors engaged in carrying out infrastructure/development works, businessmen, industries, Tendu patta constructors, government servants etc. In addition, they rob banks and public/private property to augment their finances.
- (d): Law and Order being a state subject, such matters are dealt with directly by the State Governments concerned. The Central Government also closely monitors the situation and supplements the efforts of the State Govts. Crimes related to fund collection by naxalites, etc. are registered, investigated and prosecuted by the State Governments.